## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **10.03.2025** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)** 

#### HENNAI BENCH (HYBRID MO 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

### Note: No Mention will be permitted without prior consent of the other side.

#### For Judgment

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024) For Urgent Hearing IA No. 17/2025	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. WITH	Mr. Mayank Sapra	Ms. Preeti Mohan
2.	Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 For Urgent Hearing IA No. 1313/2024 For Additional docs IA No. 1166/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited  WITH	Mr. G Vairava Subramanian	Ms. Preeti Mohan
3.	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. WITH	Mr. G Vairava Subramanian	Ms. Preeti Mohan
4.	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Mr. G Vairava Subramanian	Ms. Preeti Mohan
5.	Comp App (AT) (CH) (Ins) No. 77/2025	Immaneni Eswara Rao Vs Bank of India <b>WITH</b>	Mr. Y Suryanarayana	
6.	Comp App (AT) (CH) (Ins) No. 78/2025	Immaneni Eswara Rao Vs Bank of India & Anr. <b>WITH</b>	Mr. Y Suryanarayana	
7.	Comp App (AT) (CH) (Ins) No. 80/2025	Immaneni Eswara Rao Vs Bank of India <b>WITH</b>	Mr. Y Suryanarayana	
8.	Comp App (AT) (CH) (Ins) No. 81/2025	Immaneni Eswara Rao Vs Bank of India	Mr. Y Suryanarayana	

ĺ	9.	Comp App (AT) (CH) (Ins)	Ketan C Bagadia	Mr. R Sivaraman	
		No. 36/2025	Vs		
		Delay in refiling	Radhakrishnan		
		IA No. 127/2025	Dharmarajan, Liquidator		
		For Stay	of Nexus Electro Steel		
		IA No. 128/2025	Ltd. & Anr.		
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# For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Thriyambak J Kannan	
11.	Comp App (AT) (CH) (Ins) No. 140/2025 For Condone Delay IA No. 377/2025 For Stay IA No. 378/2025	Kerala Financial Corporation Vs K Parameswaran Nair RP of Samson and Sons Builders and Developers Pvt Ltd & Anr.	Mr. AC Venugopal	
12.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Ms. R Moneshaa	

# For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	T Venkattram Reddy Vs L&T Finance Ltd. & Anr.	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2
14.	Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & 28 Ors. WITH	Mr. Mayan H Jain	Mr. VVSN Raju- R7 R9 R24
15.	Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	
16.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. <b>WITH</b>	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
17.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2

18.	IA No. 1262/2024 (For Condone Delay) in Comp App (AT) (CH) No. 83/2024 For Exemption IA No. 1263/2024 For Stay IA No. 1264/2024	Venkata Shiva Prasad Devulapalli & Anr. Vs M Chandra Sekhar Rao & 14 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R11
19.	IA No. 247/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 86/2025 For Direction IA No. 246/2025 For Exemption IA No. 282/2025	GK Ispat Pvt. Ltd. Vs Pankaj Srivastava, RP of Katerra India Pvt. Ltd.	Mr. Pranav Gopalakrishnan	

# For Admission (After Notice)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
20.	TA (AT) No. 45- 46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No. 1490- 1491/2020 For Exemption IA No. 1492- 1493/2020)	Madhukara Director of Super Royal Holidays Pvt. Ltd. Vs Union of India, MCA & Anr.	Mr.Rohan Rajasekaran	
21.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd.	Mr. TK Bhaskar	
22.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs Vyjayanthi Televenture Pvt. Ltd & 6 Ors.	Mr. TK Bhaskar	
23.	TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
24.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL- SCL Kerala Ltd. (Corporate Debtor) & 2 Ors.	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
25.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3

26.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
27.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1
28.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi
29.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Rajender Prasad Tak, Liquidator of KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr	Mr. Abhishek Anand	Mr. Kishore Balasubramanian R1 Mr. Surya Teja SS Nalla R2
30.	Comp App (AT) (CH) (Ins) No. 68/2024 To dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt. Ltd. Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Ms. Varun Srinivaan
31.	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Jangam Gopi, Ex- Director & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. ML Ganesh- R2
32.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited WITH	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
33.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Ltd Vs Marg Ltd	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
34.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt. Ltd.& 8 Ors.	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2-R5
35.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt. Ltd. Vs MS Viswanathan Liquidator of Gemini Communication Ltd.	Mr. G Kalyan Jhabakh	Mr. V Manivannan
36.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	Mr. P Prashanth- R1

## For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
37.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
38.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
39.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 3 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4
40.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	K.N. Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	Mr. Vinay Mathew R3
41.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar – R2-R4 Mr. ML Ganesh- R5
42.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
43.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar-R2
44.	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan R2
45.	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K Gaurav Kumar, CS

46.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1
47.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No.435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs SREI Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2
48.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs SREI Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan – R2
49.	Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & 3 Ors. WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
50.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
51.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
52.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd. & Anr. Vs Anurag Goel & Anr.	Mr.P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2

### 02.00 PM

## **Defective Cases**

S.No.	Case No./e-filing No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
53.	9805130/02068/2024	Eveready Industries India Ltd Vs Skyquad Electronics and Appliances Private Limited	Ms. Madhupreetha Elango	
54.	Comp App (AT) (CH) (Ins) No. 142/2025 For Additional docs IA No. 383/2025 For Exemption IA No. 384/2025 For Condone Delay IA No. 385/2025 For Stay IA No. 386/2025 (With defects)	Hyderabad Steels Vs Rajesh Donkeswar, RP of Vijay Home Appliances Ltd. & Anr.	Ms. Aakanksha Nehra	

55.	Comp App (AT) (CH) (Ins) No. 143/2025 (With defects)	Guntupalli Gangadhar Vs Lanco Amarkantak Power Ltd & 2 Ors.	Mr. Gangadhar Party in person	
56.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025 (With defects)	Precious Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Vishnu Mohan	

#### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
57.	IA No. 252/2025	IDBI Bank Ltd	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3
	(For Direction)	Vs		Ms. Anuradha Bisani R2
	IA No. 328/2025	KRS Erectors Pvt. Ltd. &		
	(For Amendment)	2 Ors.		
	in			
	Comp App (AT) (CH) (Ins)			
	No. 211/2024			
	For Stay			
	IA No. 572/2024			
	For Directions			
	IA No. 1050/2024			

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <a href="https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf">https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</a>
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan

Copy to:

(044-28880500), or through email on **e-mail ID**: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a> **By the order of Hon'ble Member (Judicial)** 

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in